

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS, DELHI

ORDER

With immediate effect, under the office of Principal District & Sessions Judge (HQs), the undersigned has created an Information Technology Cell (IT Cell) which shall function under the overall supervision of the Chairman, Centralized Computer Committee and shall be responsible to the Centralized Computer Committee in all matters as may be assigned. Sh. Yogesh Kumar, System Analyst shall be InCharge of the IT Cell.

All officers/officials of the existing in-house technical teams, namely, System Analysts, District System Administrators, System Administrators, Programmers and Software Testers posted in different court complexes shall henceforth be part of the IT Cell. The officials assisting in maintenance and updation of the website of the Delhi District Courts shall also be part of IT Cell.

The officers/officials of IT Cell shall continue to perform all duties as are being performed by them presently, in addition to any other work as may be assigned by the competent authority. The work relating to development of new software, ensuring smooth running of existing software, servers and all other related aspects involving specialized and technical expertise, and the website management of the Delhi District Court shall also be looked after by the IT Cell.

GIRISH KATHPALIA Digitally signed by GIRISH
KATHPALIA
Date: 2020.12.17 18:48:45 +05'30'

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS, DELHI

1392/50654-50683

Ref. No. _____/Compt./Central/THC/2020

Dated: ____/____/2020

Copy forwarded for information & necessary action to:

18 DEC 2020

1. The Registrar General, High Court of Delhi, New Delhi.
2. The P. D&SJ's all Courts Complexes Delhi/New Delhi.
3. The Chairman, Centralized Computer Committee, Delhi.
4. The Officer Incharge, Computer Branch, Central, Tis Hazari Courts Delhi.
5. The DDO/Accounts Officer, Central, Tis Hazari Courts Delhi.
6. The Sr. AO(J)/(AO(J)/Branch Incharge, Admin.I/II/III, General Branch, Computer Branch & Judicial Branch, Central, Tis Hazari Courts, Delhi.
7. The Officer/officials concerned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. PS to undersigned.
10. Dealing Official LAYERS.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.12.17 18:49:05 +05'30'
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